

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO.†462**

TO BE ANSWERED ON FRIDAY, 26TH FEBRUARY, 2016/ PHALGUNA 7, 1935 (SAKA)

State Reorganisation Act.

†462. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to give special package to other newly formed States of the country for construction of buildings for capitals on lines of the AP Reorganisation Act, 2014;
- (b) whether the Government has received any proposal from New Raipur Development Authority for construction of building for new capital under the 14th Finance Commission for newly formed State of Chhattisgarh;
- (c) if so, the details thereof; and
- (d) the time by which the Government is likely to sanction the said proposal under the special package and release the funds?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

SHRI JAYANT SINHA

- (a) There is no proposal with the Union Government to give special package to other newly formed States of the country for construction of buildings for capitals on lines of the AP Reorganisation Act, 2014.
- (b) to (d) No proposal from New Raipur Development Authority, State Government of Chhattisgarh for construction of building for new capital under the 14th Finance Commission has been received.
